NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 194/2017 With IA 260/2017 In IA 19/2016 In TP No. 122/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New) CP No. 27/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

Name of the Company:

Alliance Industries Ltd.

V/s.

Peoples International and Services Pvt. Ltd.

Section of the Companies Act: <u>Section 397-398, 58-59, 235(2), 237(b) of the Companies Act, 1956</u>

S.NC). NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE	
1.	Hamesh Naidu	Advocate	Org. Petrioner	1 de la constant de l	
2.	Kural Plaishnar			War.	1
3.	Vivak H. Shah			Wille	*
14.	Vivak H. Shah 2.: 5. Corelan.	1/	Resh.	John _	

ORDER

Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu with Learned Advocate Mr. Vivek Shah present for Original petitioner. None present for Respondent No.1. None present for Respondent No.2. Learned Advocate Mr. L.J. Golani present for Original Respondents No. 4, 5 and 8 in IA 193/2017.

Common Written submissions filed by the original petitioners.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of December, 2017.